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PART III—Acts of the West Bengal Legislature.

GOVERNMENT OF WEST BENGAL

LAW DEPARTMENT

Legislative

NOTIFICATION

No. 721-L.—29th May, 2012.—The following Act of the West Bengal Legislature, having been assented to by the Governor, is hereby published for general information:—

West Bengal Act XII of 2012

THE WEST BENGAL APPROPRIATION (EXCESS EXPENDITURE, 2003-04, 2004-05 AND 2005-06) ACT, 2012.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the *Kolkata Gazette*, Extraordinary, of the 29th May, 2012.]

An Act to regularise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 2004, the year ending on the thirty-first day of March, 2005 and the year ending on the thirty-first day of March, 2006.

It is hereby enacted in the Sixty-third Year of the Republic of India, by the Legislature of West Bengal, as follows:—

Short title.

1. This Act may be called the West Bengal Appropriation (Excess Expenditure, 2003-04, 2004-05 and 2005-06) Act, 2012.

(Sections 2, 3.)

Issue of Rs. 10734,01,84,837, Rs. 4767,14,12,258, and Rs. 260,64,47,218 out of the Consolidated Fund of West Bengal respectively, for the services and purposes of the year 2003-2004, the year 2004-2005 and the year 2005-2006.

- 2. From and out of the Consolidated Fund of West Bengal,—
 - (1) sums not exceeding those specified in column 3 of Schedule I amounting in the aggregate to the sum of rupees ten thousand seven hundred thirty-four crore one lakh eighty-four thousand eight hundred and thirty-seven,
 - (2) sums not exceeding those specified in column 3 of Schedule II amounting in the aggregate to the sum of rupees four thousand seven hundred sixtyseven crore fourteen lakh twelve thousand two hundred and fifty-eight,
 - (3) sums not exceeding those specified in column 3 of Schedule III amounting in the aggregate to the sum of rupees two hundred sixty crore sixty-four lakh fourty-seven thousand two hundred and eighteen,

are authorised for payment and application towards defraying the several charges which are incurred during—

- (i) the year ending on the thirty-first day of March, 2004,
- (ii) the year ending on the thirty-first day of March, 2005, and
- (iii) the year ending on the thirty-first day of March, 2006,

respectively, in respect of the services and purposes specified in column 2 of each such Schedule and which were in excess of the amounts granted for the services and purposes of the respective year.

Appropriation.

3. The sums authorised for payment and appropriation from and out of the Consolidated Fund of West Bengal by this Act, shall be deemed to have been respectively appropriated for the services and purposes expressed in Schedules I, II and III in relation to the year ending on the thirty-first day of March, 2004, the year ending on the thirty-first day of March, 2006.

(Schedule I.) SCHEDULE I

[See sections 2 and 3.]

Excess Expenditure 2003-04

1	2	3		
Grant/		Sums not exceeding		
Appro- priation Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
5	6004—Loans & Advances from the Central Govt		4,26,015	4,26,015
7	2225—Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	12,82,26,368	•••	12,82,26,368
	2852—Industries	54,73,57,313		54,73,57,313
9	2049—Interest Payment	•••	13,75,904	13,75,904
L	Total Grant No. 9	54,73,57,313	13,75,904	54,87,33,217
16	2215—Water Supply and Sanitation	3,03,88,523		3,03,88,523
18	6003—Internal Debt of the State Government		10507,13,87,908	10507,13,87,908
27	6004—Loans & Advances from the Central Govt.		9,376	9,376
28	6004—Loans & Advances from the Central Govt.		240	240
29	6860—Loans for Consumer Industries	13,92,45,418		13,92,45,418
31	2251—Secretariat—Social Services	45,65,576		45,65,576
36	2049—Interest Payment		87,85,81,969	87,85,81,969
37	6217—Loans for Urban Development	1,68,00,000		1,68,00,000
43	6003Internal Debt of the State Government	•••	1,49,408	1,49,408
45	2049—Interest Payment		121	121
47	4401—Capital Outlay on Crop Husbandry	26,80,139		26,80,139
7'	2049—Interest Payment		24,71,67,000	24,71,67,000
۲	Total Grant No. 47	26,80,139	24,71,67,000	24,98,17,139
51	6405—Loans for Fisheries	12,88,60,643		12,88,60,643
54	6217—Loans for Urban Development	9,90,82,158		9,90,82,158
55	4702—Capital Outlay on Minor Irrigation	77,95,267		77,95,267
56	2235—Social Security and Welfare	3,60,85,491		3,60,85,491
	Grand Total:	114,10,86,896	10619,90,97,941	10734,01,84,837

(Schedule II.) SCHEDULE II

[See sections 2 and 3.]

Excess Expenditure 2004-05

1	2	3		
Grant/		Sums not exceeding		
Appropriation Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
1	2011—State Legislature	•••	4,07,753	4,07,753
6	6003—Internal Debt of the State Government		30,28,72,200	30,28,72,200
8	2425—Co-operation	1,57,93,140	•••	1,57,93,140
18	2071—Pensions and Miscellaneous General Services.	131,98,42,813		131,98,42,813
	6003—Internal Debt of the State Government		4466,94,17,134	4466,94,17,134
	Total Grant No. 18	131,98,42,813	4466,94,17,134	4598,92,59,947
20	2405—Fisheries 2049—Interest Payment	2,26,73,218 	 5,14,67,507	2,26,73,218 5,14,67,507
L	Total Grant No. 20	2,26,73,218	5,14,67,507	7,41,40,725
21	2408—Food, Storage and Warehousing		600	600
24	2211—Family Welfare	•••	2,33,934	2,33,934
25	3054—Roads and Bridges	 89,20,96,896	2,33,734	89,20,96,896
29	6858—Loans for Engineering Industries	2,20,13,199		2,20,13,199
36	2049—Interest Payment		76,84,210	76,84,210
48	2575—Other Special Areas Programmes	7,45,659		7,45,659
53	3055—Road Transport	32,10,98,054	***	32,10,98,054
56	2235—Social Security and Welfare	4,50,65,941		4,50,65,941

(Schedule III.)
SCHEDULE III

[See sections 2 and 3.]

Excess Expenditure 2005-06

1	2	3		
Grant/	·	Sums not exceeding		
Appro- priation Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
6	4404—Capital Outlay on Dairy Development	1,27,63,683		1,27,63,683
•	6003—Internal Debt of the State Government		30,78,94,500	30,78,94,500
Ŀ	Total Grant No. 6	1,27,63,683	30,78,94,500	32,06,58,183
7	4225—Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	21,69,405		21,69,405
9	2852—Industries	31,77,22,423		31,77,22,423
11	4851—Capital Outlay on Village and Small Industries	4,94,95,700		4,94,95,700
12	6004—Loans and Advances from Central Government		4,04,648	4,04,648
18	6004—Loans and Advances from Central Government		94,72,76,315	94,72,76,315
20	2405—Fisheries	28,35,402		28,35,402
•	4405—Capital Outlay on Fisheries	24,72,010	***	24,72,010
L	Total Grant No. 20	53,07,412	•••	53,07,412
				1 10 40 05
30	2220—Information and Publicity	1,13,69,757	•••	1,13,69,757
38	4235—Capital Outlay on S5ocial Security and Welfare	20,000		20,000
43	6003—Internal Debt of the State Government		12,19,435	12,19,435
44	6858—Loans for Engineering Industries	5,25,39,914	•••	5,25,39,914
45	2215—Water Supply and Sanitation	2,90,74,696	•••	2,90,74,696
50	2575—Other Special Areas Programme	2,78,44,063	•••	2,78,44,063
52	3452—Tourism	2,75,68,883		2,75,68,883
	5055—Capital Outlay on Road Transport	49,75,76,000		49,75,76,000
	5056—Capital Outlay on Inland Water Transport	3,82,00,000		3,82,00,000
53	5075—Capital Outlay on Other Transport Services	13,78,00,000	,	13,78,00,000
	7055—Loans for Road Transport	12,24,00,000		12,24,00,000
Ł	7056—Loans for Inland Water Transport	91,66,457		91,66,457
	Total Grant No. 53	80,51,42,457	•••	80,51,42,457
54	6217—Loans for Urban Development	86,33,927		86,33,927
	Grand Total:	134,96,52,320	125,67,94,898	260,64,47,218

By order of the Governor,

B. K. SRIVASTAVA, Secy.-in-charge to the Govt. of West Bengal, Law Department.